

BEAS DAM PROJECT

4176. SHRI VIRENDRAKUMAR SHAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the estimates cost of the two units of Beas Project has been recently revised upwards by about Rs. 80 crores; and

(b) if so, the main reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) There has been an increase in the cost estimates of Units I & II of the Beas Project, and the revised figures are being worked out.

(b) The increase is mainly due to devaluation, general rise in prices, and increase in labour cost.

SMALL-POX VACCINES

4177. SHRI SRINIDAS MISRA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the total requirement of freeze-dried small-pox vaccine in India;

(b) the quantity produced in India and quantity of its imports; and

(c) the names of the countries from which such vaccines are imported and the cost incurred thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) 200 million doses per annum.

(b) 3.6 million doses of freeze-dried small-pox vaccine are now being produced indigenously every month and 726.72 million doses of the vaccine have so far been imported from abroad since 1964.

The production of this vaccine was started in the country in 1962 and is expected to be raised to 172 million doses per year from 1969.

(c) The bulk of the vaccine is being received, as a free gift, from the Government of U.S.S.R. and small supplies on an *ad hoc* basis have also been received from the Netherlands, Switzerland, United Kingdom, Madagascar, German Protestant Orga-

nisation and the United States Agency for International Development.

UN-ACCOUNTED MONEY SEIZED IN BOMBAY

4179. SHRI N. K. P. SALVE : Will the Minister of FINANCE be pleased to state :

(a) whether any action has been taken on the seizures of undeclared and black money from various individuals in Bombay and other places including film artistes during the current year;

(b) whether it is a fact that the cash and other articles of considerable value seized from them is being treated as voluntary disclosures; and

(c) if so, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

COUNCIL OF HEADS OF PUBLIC UNDERTAKINGS

4180. SHRI N. K. P. SALVE : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any proposal under consideration for instituting an informal Council of all the Heads of the Public Sector undertakings to discuss mutual problems of administrative, operational and personnel nature and also to co-ordinate their activities; and

(b) if so, the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). There is no proposal for instituting such a Council. However, there have been meetings called on different occasions of Heads of Public Sector Undertakings to discuss matters of common interest.

PYRITES AND CHEMICALS DEVELOPMENT Co. LTD.

4181. SHRI N. K. P. SALVE : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the Pyrites and Chemicals Development Company, Ltd. was first conceived in 1955, the detailed project report prepared in 1960-61 and approv-